GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

West Bengal Act XI of 1985

THE WEST BENGAL APPROPRIATION (EXCESS EXPENDITURE, 1974-75, 1975-76, 1976-77 AND 1977-78) ACT, 1985.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 4th June, 1985.]

[4th June, 1985.]

An Act to regularise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1975, the year ending on the thirty-first day of March, 1977, and the year ending on the thirty-first day of March, 1977, and the year ending on the thirty-first day of March, 1978.

It is hereby enacted in the Thirty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (Excess Expenditure, 1974-75, 1975-76, 1976-77 and 1977-78) Act, 1985.

Short title.

- 2. From and out of the Consolidated Fund of West Bengal,—
 - (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees sixteen crores, fifty-three lakhs, seventy-one thousand, eight hundred and thirty-four,
 - (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees seventy-seven crores, sixty-six lakhs, eighty-four thousand, eight hundred and forty-two,
 - (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees ninety crores, seventy-four thousand, five hundred and one, and
 - (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees twenty-three crores, eighty-five lakhs, seven thousand and nineteen.

Issue of Rs. 16,53, 71,834, Rs. 77,66, 84,842, Rs. 90,00, 74,501 and Rs. 23,85, 07,019 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the year 1974-75, the year 1975-76, the year 1976-77 and the year 1977-78.

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(Section 3.)

are authorised for payment and application towards defraying the several charges which were incurred during—

- (i) the year ending on the thirty-first day of March, 1975,
- (ii) the year ending on the thirty-first day of March, 1976,
- (iii) the year ending on the thirty-first day of March, 1977, and
- (iv) the year ending on the thirty-first day of March, 1978,

respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective year.

Appropriation.

3. The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III and IV in relation to the year ending on the thirty-first day of March, 1975, the year ending on the thirty-first day of March, 1976, the year ending on the thirty-first day of March, 1977 and the year ending on the thirty-first day of March, 1978.

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(Schedule I.)

SCHEDULE I.

1	2	3		
Grant/		Sums not exceeding		
Appro- priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	211—State Legislature		1,019	1,019
8	230—Stamps and Registration	8,87,779		8,87,779
20	254—Treasury and Accounts Administration	12,96,000		12,96,000
22	256Jails	24,46,519		24,46,519
25	259—Public Works	8,93,59,255		8,93,59,255
26	260—Fire Protection and Control	4,67,779		4,67,779
28	266—Pension and Other Retirement Benefits		13,962	13,962
36	280—Medical	2,42,87,243	490	2,42,87,733
42	287—Labour and Employment	5,43,189		5,43,189
53	306—Minor Irrigation	17,89,867		17,89,867
66	333—Irrigation, Navigation, Drainage and Flood Control Projects.	4,19,81,361		4,19,81,361
- 72	339—Tourism	1,92,581		1,92,581
76	520—Capital Outlay on Industrial Research and Development (Public Undertakings)	15,00,000		15,00,000
70	730—Loans to Industrial Financial Institutions (Public Undertakings)	6,04,790		6,04,790
	Total-Grant No. 76	21,04,790		21,04,790
	Grand Total	16,53,56,363	15,471	16,53,71,834

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(Schedule II.)

SCHEDULE II.

1	2			3	- Alice - Alic
Grant/ Appro-			Sums not exceeding		
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
			Rs.	Rs.	Rs.
1	211—State Legislature		32,501		32,501
2	212—Governor			24,486	24,486
3	213—Council of Ministers		59,707		59,707
4	214—Administration of Justice		11,28,310	1,28,966	12,57,276
8	230—Stamps and Registration		11,38,420		11,38,420
14	247—Other Fiscal Services		869		869
19	253—District Administration		6,39,629		6,39,629
22	256—Jails		66,52,346		66,52,346
24	258—Stationery and Printing	٠.	25,89,580		25,89,580
. [259—Public Works		14,47,69,000		14,47,69,000
	283—Housing (Buildings)		9,08,112		9,08,112
25	477—Capital Outlay on Education, Art and Culture (Sports) (Buildings)).	86,29,000		86,29,000
	480—Capital Outlay on Medical (Buildings).		2,86,74,000		2,86,74,000
	Total—Grant No. 25 .		18,29,80,112		18,29,80,112
26	260—Fire Protection and Control .	.	2,10,634		2,10,634
28	266—Pension and Other Retirement Benefits.		2,12,68,951	3,227	2,12,72,178
34	278—Art and Culture .		21,05,406		21,05,406

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(Schedule II.)

1	. 2		3	
Grant/		Sums not exceeding		
Appro- priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
35	279—Scientific Services and Research	2,200		2,200
36	280—Medical	8,46,91,253		8,46,91,253
38	282—Public Health, Sanitation and Water Supply	5,55,83,372		5,55,83,372
47	289—Relief on account of Natural Calamities	10,23,095		10,23,095
48	295—Other Social and Community Services	9,77,835		9,77,835
52	305—Agriculture	2,32,90,243		2,32,90,243
54	509—Capital Outlay on Food and Nutrition.	1,96,54,003		1,96,54,003
60	314—Community Development (Excluding Panchayat).	8,50,917		8,50,917
66	333—Irrigation, Navigation, Drainage and Flood Control Projects	2,82,08,000		2,82,08,000
	532Capital Outlay on Multipurpose River Projects	1,35,14,550		1,35,14,550
	Total—Grant No. 66	4,17,22,550		4,17,22,550
67	734—Loans for Power Projects	4,00,00,000		4,00,00,000
68	335—Ports, Lighthouses and Shipping	31,260		31,260
69	336—Civil Aviation	15,411		15,411

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(Schedule II.)

1	2		3		
Grant/ Appro-		Sums not exceeding			
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
70	537—Capital Outlay on Roads and Bridges.	4,25,51,515		4,25,51,515	
72	339—Tourism	6,34,289		6,34,289	
73	544—Capital Outlay on Other Transport and Communication Services	37,995		37,995	
	705—Loans for Agriculture (Public Undertakings).	6,00,000		6,00,000	
76	722—Loans for Machinery and Engineering Industries (Public Undertakings)	11,72,000		11,72,000	
	726—Loans for Consumer Industries (Public Undertakings).	45,00,000		45,00,000	
	Total—Grant No. 76	62,72,000		62,72,000	
83	603—Internal Debt of the State Government		23,59,68,277	23,59,68,277	
84	766—Loans to Government Servants, etc.	44,15,483		44,15,483	
	Grand Total	54,05,59,886	23,61,24,956	77,66,84,842	

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(Schedule III.)

SCHEDULE III.

1	2		3	
Grant/		Sums not exceeding		
Appro- priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
2	212—Governor		3,014	3,014
4	214—Administration of Justice	16,69,135		16,69,135
5	215—Elections	3,70,448		3,70,448
6	220—Collections of Taxes on Income and Expenditure.	42,391		42,391
8	230—Stamps and Registration	17,93,461		17,93,461
13	245—Other Taxes and Duties on Commodities and Services	14,29,193		14,29,193
14	247—Other Fiscal Services	1,36,553		1,36,553
19	253—District Administration	22,48,058		22,48,058
F	259—Public Works	12,78,17,000		12,78,17,000
25	283—Housing (Buildings)	7,54,742		7,54,742
	480—Capital Outlay on Medical (Buildings).	3,59,44,000		3,59,44,000
	Total—Grant No. 25	16,45,15,742		16,45,15,742
36	280—Medical	3,85,97,625		3,85,97,625
38	282—Public Health, Sanitation and Water Supply.	3,73,63,719		3,73,63,719
39	483—Capital Outlay on Housing	2,34,50,519		2,34,50,519

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(Schedule III.)

1	2		3			
Grant/ Appro-			Sums not exceeding			
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.		
		Rs.	Rs.	Rs.		
47	289—Relief on account of Natural Calamities.	67,10,884		67,10,884		
53	306—Minor Irrigation	3,15,08,786		3,15,08,786		
60	314—Community Development (Excluding Panchayat).	. 2,27,829		2,27,829		
62	520—Capital Outlay on Industrial Research and Development (Excludi Public Undertakings and Closed and Sick Industries).	ng	5 20 101			
67	734 Loons for Bours B	05.00.000	5,30,191	5,30,191		
70	537—Capital Outlay on Roads and Bridges.	. 95,00,000		95,00,000 10,95,41,050		
71	338—Road and Water Transport Services.	. 5,60,347		5,60,347		
74	363—Compensation and Assignments t Local Bodies and Panchayati Raj Institutions (Excluding Panchayat).			60,58,808		
76	705—Loans for Agriculture (Public Undertakings).	17,25,072		17,25,072		
79	523—Capital Outlay on Petroleum, Chemicals and Fertiliser Industries (Excluding Public Undertakings).					
83	603—Internal Debt of the State Government.		47,237	47,237 46,20,44,439		
	Grand Total	43,74,49,620	46,26,24,881	90,00,74,501		

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(Schedule IV.)

SCHEDULE IV.

1	2	3		
Grant/		Sums not exceeding		
Appropriation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
7	229—Land Revenue	13,43,903		13,43,903
8	230—Stamps and Registration	28,74,723	• •	28,74,723
14	247—Other Fiscal Services	2,10,702		2,10,702
16	249—Interest Payments	14,54,342		14,54,342
24	258—Stationery and Printing	4,64,016		4,64,016
25	259—Public Works	8,04,35,856		8,04,35,856
28	266—Pensions and Other Retirement Benefits	54,36,170	2,04,844	56,41,014
31	276—Secretariat—Social and Community Services.	76,815		76,815
32	277—Education (Sports)	46,88,119		46,88,119
35	279—Scientific Services and Research	800		800
36	280—Medical	24,59,181	2,849	24,62,030
38	282—Public Health, Sanitation and Water Supply.	1,36,97,965		1,36,97,965
40	284—Urban Development	17,34,628		17,34,628
<u> </u>	498—Capital Outlay on Co-operation	24,00,000	, .	24,00,000
50	698—Loans for Co-operation	42,22,054	, ,	42,22,054
	Total—Grant No. 50	66,22,054		66,22,054

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(Schedule IV.)

1	2	3		
Grant/ Appro-		Sums not exceeding		
priation Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
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63	321—Village and Small Industries (Excluding Public Undertakings)	7,20,148		7,20,148
66	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.		44.405	
		• •	44,406	44,406
67	734—Loans for Power Projects	1,90,49,000		1,90,49,000
70	337—Roads and Bridges	3,71,00,000		3,71,00,000
70	537—Capital Outlay on Roads and Bridges.	5,17,59,658		5,17,59,658
	Total—Grant No. 70	8,88,59,658		8,88,59,658
76	726—Loans for Consumer Industries	21,19,299		21,19,299
79	523—Capital Outlay on Petroleum, Chemicals and Fertiliser Industries			
	(Excluding Public Undertakings)		3,68,304	3,68,304
84	766—Loans to Government Servants, etc.	56,39,237		56,39,237
	Grand Total	23,78,86,616	6,20,403	23,85,07,019